Annexure-2

Name of the corporate debtor: Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022; List of creditors as on: 15.11.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| S1. | Name of | Details | of claim | Details of claim admitted | | | | | | Amount | Amount | Amount | Amou | Remark |
|-----|----------|----------|----------|---------------------------|-----------|----------|------------|---------|-------------|---------|--------|----------|---------|-----------|
| No | Creditor | received | | | | | | | | of | of any | of claim | nt of | s, if any |
| | | Date of | Amount | Amount | Nature of | Amount | Amount | Whethe | % of | conting | Mutual | not | claim | |
| | | receipt | claimed | of claim | claim | covered | covered by | r | voting | ent | dues, | admitted | under | |
| | | - | | admitted | | by | guarantee | related | share | claim | that | | verific | |
| | | | | | | security | | party? | in CoC | | may be | | ation | |
| | | | | | | interest | | | | | set-of | | | |
| | NIL | | | | | | | | | | | | | |